GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 2906. TO BE ANSWERED ON WEDNESDAY, THE 10TH JULY, 2019.

PATENT PROCESS

2906. SHRI G.M. SIDDESHWAR:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उदयोग मंत्री

- (a) whether Government has received any proposal from World Intellectual Property Organisation (WIPO) to strengthen the national and regional patent process particularly for medicine;
- (b) if so, whether India has international compliance on patent examination process and the criteria thereof; and
- (c) the proposal of Government on WIPO's plan for more stringent Intellectual Property Protection (IPP) patenting rights and access therein?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल) THE MINISTER OF COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

(a) to (c): No Sir. The Government of India is not aware of any such proposal.
